

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**22. IA 363/2021 MA 07/2019 In C.P.(IB)/1352(MB)2017**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

**NAME OF THE PARTIES: - Anurag Kumar Sinha ...Applicant  
IN THE MATTER OF  
BM Jain Metallik Pvt. Ltd.**

**Section: - 54(1) U/s 10 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA.No.363/2021**: - Adv. Manoj Kumar Mishra appeared for the Liquidator through VC. Due to paucity of time the matter could not be heard. List this matter on **22.08.2024**.

**IA.No.07/2019**: - Adv Mitali Bhatt a/w Adv Ayush Rajani appeared for the Applicant through VC. Due to paucity of time, the matter could not be heard. List this matter on **22.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**